

कि वहां पर खतरा है तो लोगों को मालूम होना चाहिये ।

Shri Hem Barua: In view of the fact that these Indian pilgrims are denied the right of fulfilment of their religious obligations, may I know the reasons adduced by the Chinese Government for this? Is it due to the abnormal situation in Tibet or is it some sort of a mild reprisal against India?

Shri Jawaharlal Nehru: I do not understand about the right of people to travel in other countries.

Shri Hem Barua: Under the agreement of 1954 . . .

Shri Jawaharlal Nehru: There is no absolute right. There may be disease which prevents it. Hundred and one things may occur. There may be troubled conditions in the country in question. When the Chinese authorities say that there are troubles there and they are unable to guarantee protection, one has to accept that they cannot guarantee protection. There the matter ends.

Shri Hem Barua: May I know whether the normal facilities that were provided to Indian pilgrims on previous occasions, namely, facilities of rest houses, transport and all that, are provided or not?

Shri Jawaharlal Nehru: If rest houses are there, they are there—they are not removed for six months—or, they are not there. Mostly they are not there.

डा० गोविन्द दास : इस मामले में एक सवाल और उठता है, जो मैंने पहले भी पूछा था और जिसका सन्तोषजनक उत्तर नहीं मिला, कि हमारे पुराने साहित्य के अनुसार मानसरोवर और कैलास यह दोनों भारत के भाग थे, और अब जब कि चीन की और हमारी सीमा का सवाल उठा हुआ है, क्या सरकार इस बात की मांग करेगी कि मानसरोवर और कैलास को वापस भारत की सीमा में शामिल कर दिया जाये ?

श्री जवाहरलाल नेहरू : माननीय सदस्य उस जमाने की बात करते हैं जब जम्बू द्वीप था ।

Shri Jaipal Singh: Is the hon. Prime Minister in a position to enlighten us whether there is any credence behind reports that gain currency that this area is now under strong Chinese occupation?

Shri Jawaharlal Nehru: I was under the impression that not only this area, but a much wider area in Tibet was under strong Chinese occupation.

Shri Jaipal Singh: Stronger occupation than before.

Shri Jawaharlal Nehru: Strong or stronger: I do not know to distinguish between them.

Mr. Speaker: What the hon. Member wants to know is whether they have established their military camps?

Shri Jawaharlal Nehru: I am venturing to say that these camps have been there all over Tibet or a great part of Tibet, not in that pilgrim route.

Dr. Ram Subhag Singh: May I know whether the Government have contacted any of the pilgrims who have returned from Mansarovar or Kailash and why the Chinese authorities raised objection that they should not do *parikrama* around the Kailas mountain?

Shri Jawaharlal Nehru: I am afraid I am wholly unable to understand how it is the right of anybody to travel in another country in spite of troubles, revolutions, revolts, etc. I cannot understand it. We have not directly, contacted those pilgrims who went. But, indirectly, people who have contacted them have told us that they had some difficulties, but, nevertheless, they went and came back.

Property Left in East Pakistan

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*782. { **Shri D. C. Sharma:**
Shri Ram Krishan Gupta:
Shri Ajit Singh: Sarhadi:

Will the **Prime Minister** be pleased to refer to the reply given to Starred

Question No. 1179 on the 7th September, 1960 and state:

(a) whether negotiations regarding the movable and immovable properties in East Pakistan have concluded; and

(b) if so, the result thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). The Honorary Secretary of the Association of Indian Property Owners met the Member, Board of Revenue East Pakistan, on the 22nd of September, 1960 at Dacca. No progress was made besides the Member promising to examine individual cases of property owners sent to him in small batches.

Shri D. C. Sharma: May I know if our Deputy High Commissioner in Dacca is carrying on some kind of a negotiation with the Pakistan Government on the subject?

Shri Sadath Ali Khan: Yes, Sir. Efforts are being made constantly at diplomatic level with the East Pakistan authorities.

Shri D. C. Sharma: What was the last date when the Secretary met the Revenue Minister or somebody there and whether after that anything has happened?

Shri Sadath Ali Khan: The Hon. Secretary met the Member of the Revenue Board first in May, 1959 and then again in September, 1960, and brought to his notice these various matters. After that, I do not think the Secretary has met. In any case, nothing very much has been done from the other side.

Shri Hem Barua: In view of this new friendship with Pakistan arising from the signing of the Canal Water treaty, may I know whether a more accommodative spirit on the part of Pakistan, so far as this problem is concerned, is discernible and if so, whether a speedy solution of the problem is in sight?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The answer has been given.

The hon. Member is talking about the future. That would be speculation.

Shri Indrajit Gupta: May I know whether the talks and negotiations also cover specifically the question of remittance of profits of Indian owned companies which are still operating in East Pakistan and if so, whether any progress has been made in that regard?

Shri Jawaharlal Nehru: I do not know whether any present discussions are going on on that particular matter referred to by the hon. Member. But, this question has come up, of course, in the course of discussions previously.

Shri D. C. Sharma: May I know if any approximate or rough estimate has been made of the total value of movable and immovable property left in East Pakistan for which these people are making claims?

Shri Jawaharlal Nehru: I could not give an answer to that question at all at the present moment. But, I believe some approximate estimates have been made. It is very difficult to get any accurate figures because the estimates are based on statements of the people concerned, and they are apt to exaggerate greatly.

State Trading Corporation

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*784. { Shri Vidya Charan Shukla:
Shri Morarka:
Shrimati Ila Palchoudhuri:
Shri Khimji:
Shri Bimal Ghose:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1740 on the 30th August, 1960 and state:

(a) whether the question of new trade policy regarding the functions to be entrusted to the State Trading Corporation has since been examined; and

(b) if so, what are the results of such examination?